

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

20.

CP/80(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.02.2024**

NAME OF THE PARTIES:

Prem Kumar Sharma

Vs.

Skyking Mercantile Company
Private Limited

SECTION: 59, 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Harsh Kesharia, Ld. Counsel for the Petitioner present through VC. CS Vijay Tiwari, Ld. Authorised Representative for the Respondent present.
2. On request of both the parties, list this matter on **02.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)